
(2021) 11 OHC CK 0168
In the Orissa High Court
Case No : ARBP No.33 Of 2018

M/s. G.V.V. Constructions Pvt. Ltd

APPELLANT

Vs

Sepco Electric Power Construction Corporation And Another

RESPONDENT

Date of Decision : 26-11-2021

Acts Referred:

Citation : (2021) 11 OHC CK 0168

Hon'ble Judges : Dr. S. Muralidhar, CJ

Bench : Single Bench

Advocate : S. Dwibedi, T. Mishra, P. Mangaraj, V. Jena

Judgement

Dr. S. Muralidhar, CJ

1. A letter has been received from the Arbitration Center of this Court regarding unwillingness of Dr. Justice A.K. Mishra, Former Judge to continue with the arbitration proceedings.
2. In that view of the matter, the Court appoints in his place Mr. Justice Pramath Patnaik, Former Judge of this Court as the sole Arbitrator to adjudicate the disputes between the parties. The arbitration shall take place under the aegis of the High Court of Orissa Arbitration and Mediation Centre. Needless to say that he will continue to proceed in the arbitration proceeding forthwith.
3. A copy of this order be communicated to the learned Arbitrator and the Co-ordinator, Arbitration Centre forthwith.

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